

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1145
ANSWERED ON:29.11.2006
HIGH INCIDENCE OF AIDS
Owaisi Shri Asaduddin

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether National AIDS Control Organization and National Council of Applied Economic Research (NCAER) have stated that Andhra Pradesh, Karnataka, Maharashtra, Tamil Nadu, Manipur and Nagaland are high HIV/AIDS prevalence States in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the children of affected families are denied the right of education;
- (d) whether elders are also being jobs as a result thereof; and
- (e) if so, the steps taken or being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): The National AIDS Control Organisation with support from National Institute of Health and Family Welfare and National Institute of Medical Statistics(ICMR), conducts Sentinel Surveillance every year among high-risk populations, STI patients and Antenatal mothers. Based on the results of HIV prevalence in different population groups, six states have been declared as high prevalence states where HIV prevalence among ante natal mothers has been observed to be more than 1%. These States are Tamil Nadu, Andhra Pradesh, Karnataka, Maharashtra, Manipur and Nagaland.

(c) to (e): National AIDS Control Programme has adopted a Rights based approach and thus no children of affected families will be denied the right of education or employment.